

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA

STARRED QUESTION No.*282

ANSWERED ON 27/03/2023

EXPANSION OF CNG NETWORK IN KARNATAKA

282. SHRI IRANNA KADADI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has decided to spread gas pipelines across the country, through a massive network for transportation and if so, the details thereof;
- (b) whether it would also extend CNG network to more cities and towns for domestic and industrial purposes and if so, the details thereof;
- (c) the amount that would be required for the expansion of the pipeline network in the State of Karnataka; and
- (d) the period by which the network would be spread across the country?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS

(SHRI HARDEEP SINGH PURI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. *282 ASKED BY SHRI IRANNA KADADI, MP TO BE ANSWERED ON 27TH MARCH, 2023.

Petroleum and Natural Gas Regulatory Board (PNGRB) has authorised approximately 33,764 Km Natural Gas Pipeline Network across the country with the aim to create National Gas Grid and increase the availability of natural gas across the country. The entities authorized by PNGRB to lay natural gas pipelines are also allowed to lay spurlines as per the provision of the regulations. Accordingly, 22335 Km of Natural Gas Pipeline (including sub-transmission pipeline & tie in connectivity pipeline) are operational and 12955 km are under various stages of construction. The existing and upcoming pipelines will form a basic National Gas Grid in the country. However, expansion of pipeline infrastructure is a continuous effort based on gas demand assessment of various regions.

Establishment of CNG station and providing Piped Natural Gas (PNG) connections to the households are part of the Development of City Gas Distribution (CGD) Network and are being carried out by the entities authorised by the PNGRB. After completion of 11-A CGD bidding round, 297 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 states/UTs, including 17 GAs in the state of Karnataka (including Chittoor, Kolar and Vellore Districts GA spread over Andhra Pradesh, Karnataka and Tamil Nadu), have been authorised for development of CGD network.

The PNG(D) connections have increased from about 25 lakhs in 2014 to about 65 lakhs in 2020 and further to more than 1 crore in 2022. The total length of CGD network laid (both steel and MDPE) rose from 1.38 lakh inch kms in 2018 to 3.74 lakh inch kms in March 2022 and further to 4.27 lakh inch kms in December 2022.

PNG connections are provided as per the Minimum Work Programme (MWP) mandated by PNGRB and techno-commercial feasibility. As per the MWP, after completion of 11-A bidding round, CGD entities have to provide 12.33 crore PNG connections across the country by 2030. As on 31.01.2023, 1.056 crore PNG connections have been provided by the CGD entities.

No fund is released by the Government for CGD projects. The cost for CGD projects are borne by the concerned CGD entities as per their Minimum Work Plan (MWP) and techno-commercial feasibility. CGD entities authorised upto 11-A round, have to develop CGD network in entire GAs in the country by 2030 as per the Minimum Work Programme mandated by PNGRB.
